

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 193 OF 2019 IN
DFR NO. 4471 OF 2018**

Dated : 30th April, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**Giral Lignite Power Limited ... Appellant(s)
Versus
Jaipur Vidyut Vitran Nigam Limited & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Ms. Poorva Saigal
Ms. Anushree Bardhan
Mr. Pulkit Agarwal

Counsel for the Respondent(s) : Mr. Bipin Gupta for R-1 to 3
Mr. C. K. Rai
Mr. Sachin Dubey for R-4

ORDER

Respondents may file objections/reply within two weeks, i.e. on or before 14.05.2019 with advance copy to the other side.

List the matter on **21.05.2019**.

**(S. D. Dubey)
Technical Member**

tpd/pk

**(Justice Manjula Chellur)
Chairperson**